

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 376 of 1998

Jabalpur, this the 21st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

G.N. Dupare, Son of Shri
N.S. Dupare, aged about 48
years, Occupation Service
presently posted as Guard (A)
(Passenger), South Eastern
Railway, Nainpur, District
Balaghat, M.P.

APPLICANT

(By Advocate - None)

VERSUS

1. The Union of India, through
The Secretary, Department of
Railways, Rail Bhawan, New Delhi
2. The General Manager, South
Eastern Railway, Garden
Reach, Calcutta.
3. The divisional Railway Manager,
South Eastern Railway, Nagpur.
4. The Additional Divisional
Railway Manager, South
Eastern Railway, Nagpur.
5. The Senior Operations Manager,
South Eastern Railway,
Nagpur.

RESPONDENTS

(By Advocate - Shri R.K. Gupta)

ORDER (Oral)

By Shanker Raju - Member (Judicial) :-

Although this Original Application could have been dismissed for want of non-prosecution, but in the interest of justice as on suo-moto exercise of power vested under Rule 25 of the Railway Servants Discipline and Appeal Rules, 1968 the competent authority reviewed the orders of the Disciplinary Authority which were based on the enquiry report. Against this order of penalty the

applicant has not exhausted the remedies as provided to him under the Rules. OA is premature and it is accordingly dismissed. However this shall not prevent the applicant to exhaust the remedy & approach this court in accordance with law. No Cost.

R. K. Upadhyaya

(R.K. Upadhyaya)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

'ISI'

पृष्ठांकन सं. ओ/सं. लखनऊ, दि.
राज्याधिकारी अधिकारी देखने के लिए

- (1) राज्याधिकारी अधिकारी, लखनऊ
- (2) राज्याधिकारी अधिकारी, लखनऊ
- (3) राज्याधिकारी अधिकारी, लखनऊ
- (4) राज्याधिकारी अधिकारी, लखनऊ

सूचना एवं आवश्यक कारबाही हेतु

R. Shanker Raju *26/3/03*
R. K. Upadhyaya *26/3/03*

Shankar Raju
उप राज्याधिकारी
26/3/03

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On 26.3.03
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